

11.58 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Report of Study Tour

[English]

SHRI ISHWAR CHOUDHARY (Gaya): I beg to lay on the Table the Report (Hindi and English versions) on Study Tour of Study Group I of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Bhubaneshwar, Koraput, Visakhapatnam and Hyderabad during June, 1990.

11.59 hrs.

STATUTORY RESOLUTION RE-APPROVAL OF CONTINUANCE IN FORCE OF PROCLAMATION IN RESPECT OF PUNJAB

[English]

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): I beg to move:

“That this House approves the continuance in force of the Proclamation dated the 11th May, 1987, in respect of Punjab, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 11th November, 1990.”

12.00 hrs.

MR. SPEAKER: Motion Moved:

“That this House approves the continuance in force of the proclamation dated the 11th May, 1987, in respect of Punjab, issued

under article 356 of the Constitution by the President, for a further period of six months with effect from 11th November, 1990.”

(Interruptions).

MR. SPEAKER: I adjourn the House for twenty minutes. I invite the leaders of all parties to my Chamber.

12.02 hrs.

The Lok Sabha then adjourned till twenty-five minutes past Twelve of the Clock.

The Lok Sabha re-assembled at twenty-five minutes past Twelve of the Clock.

[MR. SPEAKER in the Chair]

[English]

MR. SPEAKER: The House stands adjourned to meet at 2 p.m.

12.26 hrs.

The Lok Sabha then adjourned till Fourteen of the Clock.

The Lok Sabha re-assembled at three minutes past Fourteen of the Clock.

[MR. SPEAKER in the Chair]

[Translation]

SEVERAL HON. MEMBERS: Ramchandrajai ki jai.

[English]

SHRI P. CHIDAMBARAM (Sivaganga): Is it the last day of Lok Sabha that they are saying so?